

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).7720/2011

(From the judgement and order dated 29/09/2011 in CRLMA No.287/2005 of
the HIGH COURT OF UTTARAKHAND AT NAINITAL)

PARAMJEET BATRA Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS. Respondent(s)

(With appln(s) for stay and office report)

Date: 20/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Aditya Singh, Adv.
for Dr. (Mrs.) Vipin Gupta, Adv.

For Respondent(s)

Mr. Rahul Verma, Adv.
Ms. Shivika Jain, Adv.
for Mr. Abhishek Atrey, Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up on July 27, 2012.

|(N.S.K. Kamesh)
|Court Master

|(Sneh Bala Mehra)
|Court Master

|